

Hindi, English and Sanskrit and not a modern Indian language as required by the formula

(b) The matter is under the consideration of the Government of India.

Arbitration by Prime Minister on Chandigarh and Bhakra Nangal Project

*1253. Shri D. C. Sharma:
Shri G. S. Dhillon:
Shri Kanwar Lal Gupta.
Dr. Snrya Prakash Puri:
Shri George Fernandes:
Shri A. Surcedharan:
Shri Madhu Limaye:
Shri S. M. Banerjee:
Shri Mahant Digvijai Nath:
Shri Y S Kushwah:
Shri Prakash Vir Shastri:
Shri Atam Das:
Shri Raghuvir Singh Shastri:
Shri Yashpal Singh:
Shri S C. Samanta:

Will the Minister of Home Affairs be pleased to state

(a) whether Sant Fateh Singh met the Prime Minister recently regarding the arbitration by her on Chandigarh and Bhakra-Nangal,

(b) if so, the outcome of the meeting, and

(c) the action proposed to be taken in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes, Sir

(b) and (c) During the discussion with Sant Fateh Singh on the 3rd July 1967, the Prime Minister explained to him the difficulties which had arisen in proceeding with the arbitration and told him that arbitration proposal could make further headway only if there was agreement forthcoming between the two sides and that she would await the outcome of the discussion I propose to have with the two Chief Ministers in an effort to iron out the differences between them.

Assam-Nagaland Border Dispute

*1254. Shri K. F. Singh Doo:
Shri Dhireswar Kalita:

Will the Minister of Home Affairs be pleased to state:

(a) whether an agreement has been signed recently with the Nagaland Government evolving a permanent solution to the border dispute between the two States of Assam and Nagaland; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The matter was recently discussed between the Governments of Assam and Nagaland at official level but no permanent solution could be found

संदेहपूर्ण राष्ट्रियता के बहाने भारत में रह रहे पाकिस्तानी लोग

*1255 श्री प्र० न० सोलंकी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) पाकिस्तान के कितने लोग संदेहपूर्ण राष्ट्रियता के बहाने भारत में इस समय रह रहे हैं,

(ख) क्या ऐसे व्यक्तियों के पास कोई पासपोर्ट हैं,

(ग) यदि हा, तो किस देश के; और

(घ) ऐसे व्यक्तियों को भेजने के लिये क्या कार्यवाही की जा रही है ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री बहादुर खान): (क) से (घ) नवीनतम उपलब्ध सूचना के अनुसार ऐसे लोगों की संख्या 1000 के लगभग है। वे अक्टूबर, 1952 में भारत तथा पाकिस्तान के बीच थाला के लिये पासपोर्ट और वीजा पढति लागू होने से पूर्व भारत में आये थे और